

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
15-07-2024 AT 10:30 AM**

**CP (IB) No. 81/95/HDB/2023  
AND  
IA (IBC) 19/2024 in CP (IB) No. 81/95/HDB/2023  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**  
NABARD

**...Petitioner**

**AND**

Smt. M Karunakar Reddy

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP (IB) No. 81/95/HDB/2023**

Mr Chakilam Nagarjuna, Resolution Professional present physically.

Learned Senior Counsel Mr Avinash Desai, for Personal Guarantor present through Video Conference.

Due to paucity of time, matter adjourned to 08.08.2024.

**IA (IBC) 19/2024**

Due to paucity of time, matter adjourned to 08.08.2024, for continuation of respondent submissions.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**